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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

54

+ CRL.M.C. 914/2018 & CRL.M.A. 3385/2018

**RAJESH PACHISIA**

..... Petitioner

Through: Mr. Sameer Rohatgi, Mr. Shiv Mangal Sharma, Ms. Shalini Singh and Ms. Ishika Gupta, Advocates

versus

**CENTRAL BUREAU OF INVESTIGATION** ..... Respondent

Through: Mr. Atul Guleria, SPP, CBI with Mr. Mehwish Khalil, Mr. Anant Nanda, Mr. Pramod Yadav and Mohd. Aafaque, Advocates for CBI.

55

+ CRL.M.C. 1076/2018 & CRL.M.A. 3891/2018

**RAJESH CHANDER KARNATAK**

..... Petitioner

Through: Mr. Sameer Rohatgi, Mr. Shiv Mangal Sharma, Ms. Shalini Singh and Ms. Ishika Gupta, Advocates

versus

**CBI**

..... Respondent

Through: Mr. Atul Guleria, SPP, CBI with Mr. Mehwish Khalil, Mr. Anant Nanda, Mr. Pramod Yadav and Mohd. Aafaque, Advocates for CBI.

56

+ CRL.M.C. 1088/2018 & CRL.M.A. 3917/2018

**DINESH CHAND GUPTA**

..... Petitioner

Through: Mr. Sameer Rohatgi, Mr. Shiv Mangal Sharma, Ms. Shalini Singh and Ms. Ishika Gupta, Advocates

*CRL.M.C. 914/2018 and connected matters*

*Page 1 of 2*



versus

CENTRAL BUREAU OF INVESTIGATION ..... Respondent  
Through: Mr. Atul Guleria, SPP, CBI with Mr.  
Mehwish Khalil, Mr. Anant Nanda, Mr. Pramod  
Yadav and Mohd. Aafaque, Advocates for CBI.

57

+ CRL.REV.P. 599/2018 & CRL.M.A. 28098/2018 & CRL.M.A.  
28101/2018

CENTRAL BUREAU OF INVESTIGATION ..... Petitioner  
Through: Mr. Atul Guleria, SPP, CBI with Mr.  
Mehwish Khalil, Mr. Anant Nanda, Mr. Pramod  
Yadav and Mohd. Aafaque, Advocates for CBI.

versus

VIVEK DUTT & ANR ..... Respondents  
Through: Mr. Harshvardhan Pandey, Advocate  
for R-1.

**CORAM:**  
**HON'BLE MS. JUSTICE JYOTI SINGH**

% **ORDER**  
**22.05.2024**

List on 16.08.2024.

**MAY 22, 2024/kks** **JYOTI SINGH, J**